

# High Court of Judicature at Allahabad

## OFFICE MEMORANDUM

**No. 385 /AR(S)/ 2008 Dated: Allahabad : December 08, 2008**

In continuation to the Court's Office Memo. Nos. 370/AR(S)/2008, 371/AR(S)/2008, 372/AR(S)/2008, 373/AR(S)/2008, 374/AR(S)/2008, 375/AR(S)/2008 & 376/AR(S)/2008 dated 05.12.2008, the date of handing over charge by the Judicial Officers shall be 15.12.2008 in the afternoon instead of 10.12.2008.

**BY ORDER OF THE COURT,**

**Sd/-**

**(VIRENDRA KUMAR DIXIT)  
REGISTRAR GENERAL**

**No. 385 (i)/ AR(S)/ 2008 Dated: Allahabad : December 08, 2008**

In continuation to the Court's endorsement Nos. 370(i)/AR(S)/2008, 371(i)/AR(S)/2008, 372(i)/AR(S)/2008, 373(i)/AR(S)/2008, 374(i)/AR(S)/2008, 375(i)/AR(S)/2008 & 376(i)/AR(S)/2008 dated 05.12.2008, copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges, Subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
7. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow Bench, Lucknow for their Lordship's kind information. (Information available on E-mail)
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (I), High Court, Allahabad.
11. The Officer On Special Duty/In charge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information.(Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-**

**(VIRENDRA KUMAR SRIVASTAVA)  
ASSISTANT REGISTRAR (SERVICES)**